

**COURT-I**

In the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal No. 208 of 2015 &  
IA No. 345 of 2015 & IA Nos. 411 & 441 of 2016**

**Dated: 21<sup>st</sup> September, 2016**

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member

**In the matter of :**

Gujarat Urja Vikas Nigam Ltd. ...Appellant(s)  
Versus  
ACB (India) Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Mr. Nishant Kumar  
Ms. Shikha Ohri for R-1

Ms. Suparna Srivastava for R-2

**ORDER**

We have heard learned counsel for the parties.

***Judgment is Reserved.***

**(I.J. Kapoor)**  
**Technical Member**  
ts/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**